

HIGH COURT FOR THE STATE OF TELANGANA

ABSTRACT

DISTRICT JUDGES - Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.

ROC.NO.469/2019-B.SPL.

NOTIFICATION NO.106-B.SPL.

DATED:13.02.2019.

READ:

G.O.Ms.No.5 , Law (L.A & J SPL.B) Department, dated 08.02.2019 from Government of Telangana, Hyderabad.

The High Court passed the following Promotions, Transfers and Postings of District Judges:-

I

The Senior Civil Judges, mentioned in Column Number 2 who are appointed as District Judges as per Rule 14 (1) of the Telangana State Judicial Service Rules, 2017 by promotion, vide G.O.Ms.No.5, Law (L.A & J SPL.B) Department, dated 08.02.2019 from Government of Telangana, Hyderabad are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts for which they are holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	K.JAMALESWARA RAO, Prl. Senior Civil Judge, Kothagudem, Khammam District.	Judge, Family Court, Khammam (post kept vacant)	I Additional Senior Civil Judge, Kothagudem	I Additional District and Sessions Judge, Khammam
2.	K.BHAVANI PRASAD, Senior Civil Judge, Bhongir, Nalgonda District.	VI Additional District and Sessions Judge, Siddipet (post kept vacant)	Senior Civil Judge, Suryapet.	Judge, Family Court -cum- VII Addl. District and Sessions Judge, Medak at Sangareddy

3.	B.SATHAIAH, Senior Civil Judge, Kamareddy, Nizamabad District	IX Additional District and Sessions Judge, Kamareddy (post kept vacant)	I Addl. District and Sessions Judge, Nizamabad.	Prl. Senior Civil Judge, Nizamabad
4.	D.RAJESH BABU, II Addl. Judge, City Civil Court, Hyderabad.	II Additional Metropolitan Sessions Judge, Hyderabad (post kept vacant)	V Addl. Judge, City Civil Court, Hyderabad	Addl. Sessions Judge for trial of Communal Offences -cum-VII Addl. M.S.J, Hyderabad -cum-XXI Addl.C.J., C.CC., Hyderabad
5.	A.JAYA RAJ, Senior Civil Judge, Manthani, Karimnagar District	IX Additional District and Sessions Judge, Siricilla (post kept vacant)	Prl. Senior Civil Judge, Karimnagar	I Addl. District and Sessions Judge, Karimnagar
6.	K.KUSHA, Secretary, District Legal Services Authority, Karimnagar	III Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar (post kept vacant)	Prl. Senior Civil Judge, Karimnagar	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
7.	K.PRABHAKARA RAO, Secretary, District Legal Services Authority, Nalgonda.	Judge, Family Court -Cum- III Additional District and Sessions Judge, Warangal (post kept vacant)	Senior Civil Judge, Miryalguda.	Chairman, Land Reforms Appellate Tribunal-cum- II Addl. District and Sessions Judge, Warangal.

8.	BOYA SRINIVASULU, XXII Addl. Chief Metropolitan Magistrate, Secunderabad.	IX Additional District and Sessions Judge, Wanaparthy (post kept vacant)	XII Addl. Chief Metropolitan Magistrate, Hyderabad	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
9.	Dr. SUNNAM SRINIVASA REDDY, I Addl. Judge, City Civil Court, Hyderabad.	IV Additional District and Sessions Judge - Cum- IV Additional Metropolitan Sessions Judge - Cum - I Additional Family Court, L.B.Nagar (post kept vacant)	V Addl. Judge, City Civil Court, Hyderabad	Judge, Family Court, Rangareddy District at L.B.Nagar,
10.	SURA SRINIVAS REDDY, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of scam in M/s. Satyam Computers Limited-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.	III Additional Special Judge for CBI Cases, Hyderabad Vice Dr.T.Srinivasa Rao, transferred.	XII Addl. Chief Metropolitan Magistrate, Hyderabad.	From Dr. T.Sinivasa Rao On assumption of charge of his new post he will be in full additional charge of the post of II Additional Special Judge for CBI Cases, Hyderabad.
11.	SMT. S.V.P.SURYACHANDRA KALA, Secretary, District Legal Services Authority, Nizamabad	VII Additional District and Sessions Judge, Bhodan (post kept vacant)	Prl. Senior Civil Judge, Nizamabad.	Judge, Family Court, Nizamabad.
12.	Y.GOVINDA REDDY, Chief Metropolitan Magistrate, Hyderabad.	V Additional District And Sessions Judge, Rangareddy at L.B.Nagar (post kept vacant)	I Addl. Chief Metropolitan Magistrate, Hyderabad	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., L.B.Nagar.

13.	SMT. G.BHAVANI CHANDRA, IV Addl. Judge, City Civil Court, Hyderabad.	XVI Addl. District and Sessions Judge-cum-XVI Addl. M.S.J.-cum-III Addl. Family Court, Malkajgiri. (post kept vacant)	VII Addl. Judge, City Civil Court, Hyderabad	XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District
14.	SMT. C.RATNA PADMAVATHI, VIII Addl. Chief Metropolitan Magistrate, Hyderabad.	XXVI Additional Chief Judge, City Civil Court, Hyderabad (post kept vacant)	IV Addl. Chief Metropolitan Magistrate, Hyderabad	XI Addl. Chief Judge, City Civil Court, Hyderabad
15.	D.RAMAKANTH, Senior Civil Judge now working as Deputy Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.	Senior Faculty Member-II, Judicial Academy, Secunderabad	Get himself relieved from the present post	Director, Judicial Academy, Secunderabad
16.	K.PATTABHIRAMA RAO, Senior Civil Judge, Peddapalli, Karimnagar District.	XXV Additional Chief Judge, City Civil Court, Hyderabad (post kept vacant)	Prl. Senior Civil Judge, Karimnagar	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
17.	SMT. S.SREEVANI, VII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	XIV Additional District and Sessions Judge, L.B.Nagar (post kept vacant)	VIII Addl. Senior Civil Judge, Rangareddy District	XIII Additional District and Sessions Judge, L.B.Nagar
18.	SMT. P.NEERAJA, Prl. Senior Civil Judge, Warangal.	Additional Metropolitan Sessions Judge for trial of Jubilee Hills Bomb Blast Case - cum- Additional Family Court - cum- XXIII Additional Chief Judge, City Civil Court, Hyderabad. (post kept vacant)	I Additional Senior Civil Judge, Warangal	Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum- XXI Addl.C.J., C.CC., Hyderabad

19.	M.JOHNSON, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	II Additional Chief Judge City Civil Court, Hyderabad Vice Sri B.PAPI Reddy transferred	VIII Addl. Senior Civil Judge, Rangareddy District	III Addl. Chief Judge, City Civil Court, Hyderabad
20.	SMT. T.JAYA LAKSHMI, Senior Civil Judge, Narayanpet, Mahabubnagar District.	III Additional District and Sessions Judge, Gadwal (post kept vacant)	Senior Civil Judge, Wanaparthy	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
21.	LALSINGH SRINIVASA NAIK, Senior Civil Judge, Mahabubabad, Warangal District.	VI Additional District and Sessions Judge, Mahabubabad (post kept vacant)	II Addl. Senior Civil Judge, Warangal	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
22.	GANNARAPU SUDERSHAN, Senior Civil Judge working as Secretary, District Legal Services Authority, Hyderabad.	Special Sessions Judge For Trial of Cases Filed Under SCs And STs (POA) Act, 1989 - Cum - VII Additional District And Sessions Judge, L.B.Nagar (post kept vacant)	V Addl. Judge, City Civil Court, Hyderabad	Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy District
23.	SUGALI NARAYANA, II Addl. Chief Metropolitan Magistrate, Hyderabad.	VIII Additional District and Sessions Judge, Medak (post kept vacant)	III Addl. Chief Metropolitan Magistrate, Hyderabad.	Judge, Family Court -cum- VII Addl. District and Sessions Judge, Medak at Sangareddy

24.	Y.SATHYENDRA, III Addl. Judge, City Civil Court, Secunderabad.	Additional Sessions Judge For Trial Of Communal Offences -Cum- VII Additional Metropolitan Sessions Judge, Hyderabad - Cum- Xxi Additional Chief Judge, City Civil Court, Hyderabad Vice Sri B.R.Madhusudhan Rao transferred	XIV Addl. Judge, City Civil Court- cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.	From Sri B.R.Madhusudhan Rao
25.	K.KALYAN CHAKRAVARTHY, Senior Civil Judge, Nalgonda.	Chairman, LRAT- Cum - II Additional District and Sessions Judge, Suryapet (post kept vacant)	Senior Civil Judge, Miryalguda.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda

II

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts for which they are holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	On relief Sri B.R.Madhusudhan Rao, Addl. Sessions Judge for trial of Communal Offences-cum-VII Addl. M.S.J., Hyderabad-cum-XXI Addl.C.J., C.CC., Hyderabad	Prl. Special Judge for CBI Cases, Hyderabad (Post kept vacant)	—	Dr. T.Srinivasa Rao. On assumption of charge of the post of Principal Special Judge for CBI Cases, Hyderabad, he will be in full additional charge of the post (s) of I Additional Special Judge for CBI Cases, Hyderabad.
2	Sri G.V.Subrahmanyam, Additional Director, Judicial Academy, Secunderabad	Principal District and Sessions Judge, Mahabobnagar vice Sri Ch.K.Bhupathi transferred	Director, Judicial Academy, Secunderabad.	I Additional District and Sessions Judge, Mahaboobnagar
3	Sri Ch.K.Bhupathi, Principal District and Sessions Judge, Mahaboobnagar	Additional Director, Judicial Academy, Secunderabad Vice Sri G.V.Subrahmanyam transferred	I Additional District and Sessions Judge, Mahaboobnagar	Director, Judicial Academy, Secunderabad.
4	Sri B.Papi Reddy, II Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Sangareddy.	III Addl. Chief Judge, City Civil Court, Hyderabad	Principal District and Sessions Judge, Sangareddy On assumption of the charge of his post he will be in full additional charge of the post of Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Medak at Sangareddy until further orders.

5	Dr.T.Srinivas, III Additional Special Judge for CBI Cases, Hyderabad	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum- XVIII Addl. C.J., C.C.C., Hyderabad. (notified as NIA Court)	Sri B.R.Madhusudhan Rao and Dr.T.Srinivas shall take charge of their respective posts simultaneously	
6	Sri S.Nagarjuna Special Sessions Judge for trial of cases filed under SCs and STs (POA) Act, 1989 - Cum - VIII Additional District and Sessions Judge, Nizamabad	Presiding Officer Labour Court-1, Hyderabad.	I Addl. District and Sessions Judge, Nizamabad.	Chairperson, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad On assumption of charge of the his post he will be in full additional charge of the posts of Presiding Officer Labour Courts - II and III, Hyderabad, until further orders.
7	Sri S.Goverdhan Reddy, District and Sessions Judge now working on other duty as Chairman, Telangana Wakf Tribunal, Hyderabad is recalled to the State Judicial Services	Principal Special Judge for SPE and ACB Cases, Hyderabad	Chief Judge, City Small Causes Court, Hyderabad	Addl. Special Judge for SPE & ACB Cases- cum-V Addl. Chief Judge, City Civil Court, Hyderabad

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge or until further orders.

- NOTE:
1. All the officers shall get themselves relived from their present posts on or before 18.02.2019 and join in their new posts on or before 25.02.2019 without fail.
 2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court for information.
 4. Sri S.Nagarjuna is not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer is transferred to the present station on his request.
 5. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court about the date of reliving in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 6. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

13.2.19

To

1. The officers and In-charge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court for the State of Telangana at Hyderabad
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.

10. The Chief Judge, City Small Causes Court, Hyderabad
11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
12. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
13. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khamamm, Mahabubnagar, Medak, Nalgonda, Nizamabad, Rangareddy and Warangal
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana, Hyderabad